

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 680/2023

IN THE MATTER OF:

SHRI RAMAN

...APPLICANT

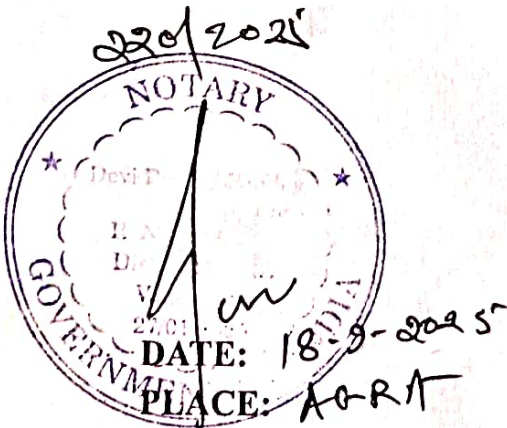
VERSUS

UNION OF INDIA & ORS

...RESPONDENT(S)

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2.	A TRUE COPY OF THE RELEVANT EXTRACT FROM THE ISFR 2023 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-1	
3.	A COPY OF LETTER DATED 02.09.2025 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-2	



THROUGH COUNSEL

*Bpsjadon*

BHANWAR PAL SINGH JADON

COUNSEL FOR RESPONDENT NO. 12

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BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 680/2023

IN THE MATTER OF:  
SHRI RAMAN

...APPLICANT

UNION OF INDIA & ORS

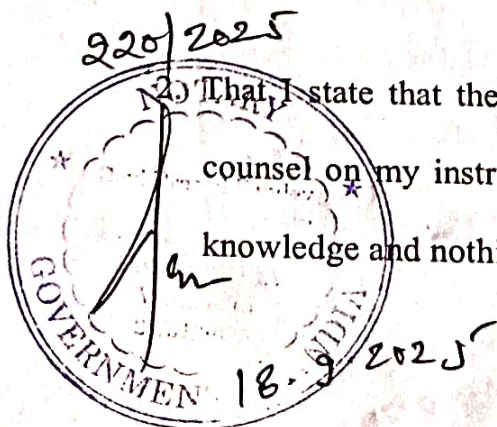
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...RESPONDENT(s)

FURTHER PROGRESS REPORT ON BEHALF OF THE DIVISIONAL  
DIRECTOR, SOCIAL FORESTRY DIVISION, AGRA IN COMPLIANCE  
WITH THE ORDER DATED 14.05.2025 PASSED BY THE HON'BLE  
NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

I, Rajesh Kumar, aged about 36 years, S/o Shri RANG LAL MEENA, presently posted as Divisional Director, Social Forestry Division, Agra, State of Uttar Pradesh, do hereby most solemnly state and affirm as under;

1. That I, Rajesh Kumar, in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present response.



✓

## I. BACKGROUND OF THE MATTER

1. That the petitioners have contended, through the present OA, that the Action Plan recommendations on increasing green cover were not being effectively implemented.
2. That the present affidavit is being filed in compliance of the order of this Hon'ble Tribunal dated 14.05.2025, directing the Respondent to submit the status of green cover in Agra.

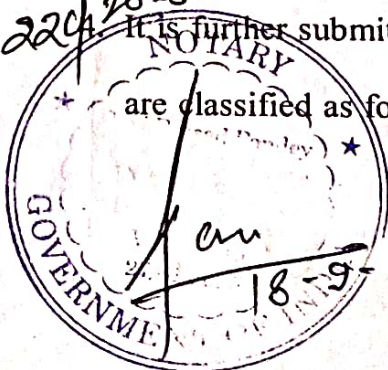
## II. COMPLIANCE BY DIVISIONAL FOREST OFFICER

### A. Current Status of Green Cover:

3. That it is submitted before the Hon'ble Tribunal, that in order to address the concern raised, the Forest Department has undertaken extensive mass plantation drives during the last several years along with other concerned departments. The outcome of these sustained efforts is now reflected in the ISFR, 2023, wherein it has been recorded that the forest cover of Agra has increased by 12.90 sq. km, bringing the total forest cover to 6.82% of the total geographical area of the district.

A true copy of the relevant extract from the ISFR 2023 is annexed herewith and marked as ANNEXURE-1.

22/09/2025  
 It is further submitted that plantations require time to mature before they are classified as forest cover officially. Accordingly, in the coming years,



✓

the beneficial results of the mass plantation drives already undertaken are expected to be more prominently visible in subsequent reports.

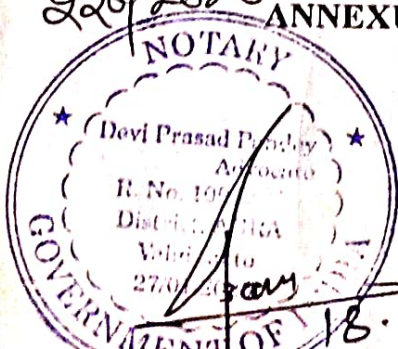
5. It is also respectfully submitted that the Forest Department has prepared a roadmap for enhancement of green cover in the district. By the year 2030, the forest and green cover of Agra district is targeted to increase to approximately 13–15%. By the year 2047, in alignment with long-term environmental commitments, the Department aims to achieve the benchmark of 33% green cover. This process of ecological restoration is continuous and ongoing, and is being implemented in a sustained and time-bound manner.

**B. Compliance with District Environment Committee and Action Plans:**

6. It is further submitted that regular meetings of the District Environment Committee and District Plantation Committee are being conducted, and compliance is being ensured by the concerned departments. The Deponent had duly communicated vide letter dated 02.09.2025 regarding the commencement of the latest meeting of the District Environment Committee and District Plantation Committee on 03.09.2025 under the chairmanship of the District Magistrate, Agra.

A copy of letter dated 02.09.2025 is annexed herewith and marked as

ANNEXURE-2.



18.9.2025

7. The Apportionment Study Report provided by IIT Kanpur for Agra city, along with the Control Options and Action Plan, has been circulated to all concerned departments.
8. It is further respectfully submitted that the IIT Kanpur Report specifically recommended increasing green cover through plantations and greening of open areas, community places, schools, and housing societies, with responsibility placed upon the Agra Development Authority, Agra Housing Board, Agra Municipal Corporation, National Highways Authority of India, Public Works Department, and the State Forest Department. In compliance with the said recommendation, the Forest Department, in coordination with the aforesaid agencies, has been undertaking plantation and greening measures across open lands, roadside stretches, community spaces, and educational institutions.

**C. Plantation Species:**

9. It is submitted that in earlier years *Prosopis juliflora* (Vilayati Babul) was planted in some areas to improve soil conditions. However, in recent years, this practice has been discontinued, and the Department is now planting only indigenous species, such as Neem, Sheesham, Arjun, Imli, Dhak, Amrud, Nimbu, Anar, and other suitable local varieties, including

species recommended for ravine areas as per the approved working plan of the Forest Department.



10. This shift ensures ecological balance and supports native biodiversity in the district.

**D. Plantation Along Canals and Nullah Side Roads:**

11. It is respectfully submitted that as per the recommendations contained in the Action Plan, the canals and nullah side roads are to be brick-lined and proper plantation is to be carried out along such stretches, with responsibility assigned to the Irrigation Department and the Forest Department.

12. In this regard, it is submitted that the land alongside canals and nullahs falls within the jurisdiction of the Irrigation Department, which undertakes the work of brick-lining and other civil measures. The Forest Department, as and when required, provides saplings and technical support for plantation on such lands to ensure greening of these areas.

**E. Creation of Green Buffers Along Traffic Corridors:**

13. It is respectfully submitted that the Action Plan further provides for the creation of green buffers along traffic corridors, with plantation of specific pollution-tolerant species, assigning responsibility to the Forest Department, Nagar Nigam, and Development Authorities.

14. In this regard, it is submitted that the Nagar Nigam and Development Authorities are primarily responsible for undertaking plantation and



maintenance along the traffic corridors falling within their jurisdiction.

The Forest Department extends full cooperation by providing saplings as and when requisitioned by the concerned agencies.

**F. Greening of Open Areas, Gardens, Community Places, Schools and Societies:**

15. It is respectfully submitted that the Action Plan also envisages greening of open areas, gardens, community places, schools, and housing societies.

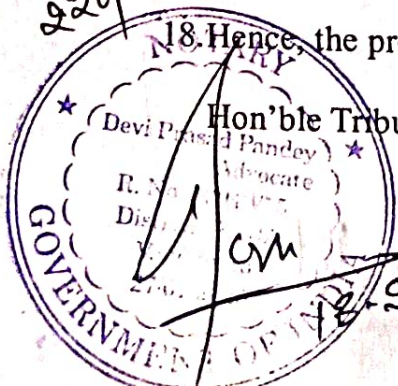
16. In this regard, it is submitted that the process of greening is a continuous and ongoing exercise. As and when open areas, gardens, or other community spaces are identified in coordination with the concerned local bodies, the Forest Department provides suitable saplings and technical guidance. Plantation activities are also regularly carried out in schools and housing societies through awareness campaigns and people's participation.

17. That it is humbly submitted that the answering Respondent has been consistently taking steps to enhance the green cover in Agra, in compliance with the 2019 Action Plan and subsequent directions of this

Hon'ble Tribunal.

18. Hence, the present affidavit is being submitted for the kind perusal of this

Hon'ble Tribunal. It is prayed that the same be taken on record.



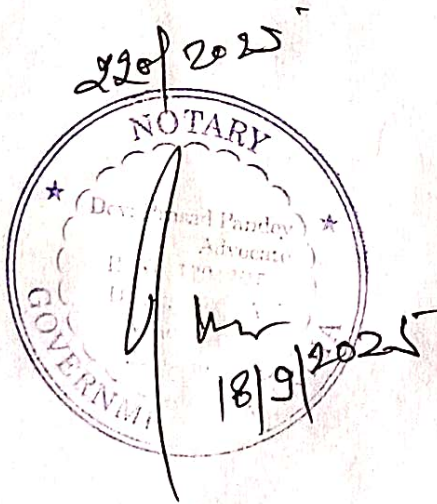
19.I state that everything stated above has been stated by me in my official capacity on and derived from the official record and I state that nothing material has been concealed therefrom.

Devi Prasad Pandey  
DEPONENT  
Social Forestry Division  
AGRA

VERIFICATION

Verified at AGRA on this 18 day of September, 2025, that the contents of the above affidavit from paragraphs 1 to 20 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Devi Prasad Pandey  
DEPONENT  
Social Forestry Division  
AGRA



**ATTESTED**  
*[Signature]*  
Devi Prasad Pandey (Advocate)  
DISTT. NOTARY  
R. No. 10942/2015  
Gazetted Officer, Agra

## 10.27.1 Forest Cover

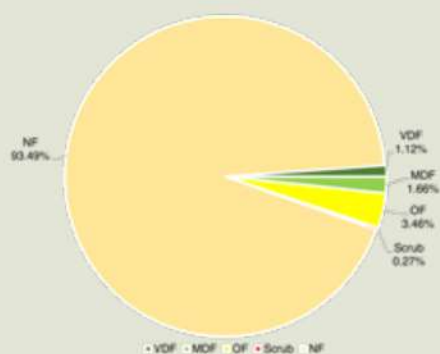


Table 10.27.2 Forest Cover of Uttar Pradesh

			(km <sup>2</sup> )
Class	Area	% of Calculated Area by Sol	
VDF	2,688.73	1.12	
MDF	4,001.41	1.66	
OF	8,355.66	3.46	
<b>Total</b>	<b>15,045.80</b>	<b>6.24</b>	
Scrub	639.51	0.27	

Figure 10.27.1 Forest Cover of Uttar Pradesh

## Table 10.27.3 District-wise Forest Cover in Uttar Pradesh

									(km <sup>2</sup> )
District	Calculated Area by Sol	2023 Assessment				% of Calculated Area by Sol	Change w.r.t. 2021 Raster based*	Scrub	
		Very Dense Forest	Mod. Dense Forest	Open Forest	Total				
Agra	4,027.03	0.00	67.62	207.11	274.73	6.82	12.90	63.42	
Aligarh	3,650.25	0.00	6.77	52.86	59.63	1.63	-5.19	1.08	
Ambedkar Nagar	2,350.00	0.00	1.29	43.19	44.48	1.89	3.39	0.51	
Amethi	3,060.00	4.57	3.12	64.80	72.49	2.37	2.21	0.01	
Amroha/ Jyotiba Phule Nagar	2,408.56	0.00	34.64	92.14	126.78	5.26	31.44	1.94	
Auraiya	2,016.00	0.00	5.08	40.74	45.82	2.27	1.69	13.09	
Ayodhya/ Faizabad	2,341.00	6.86	12.49	87.07	106.42	4.55	4.33	0.80	
Azamgarh	4,054.00	0.00	1.09	46.10	47.19	1.16	-1.56	0.00	
Baghpat	1,321.38	0.00	3.52	11.96	15.48	1.17	-0.32	0.00	
Bahraich	5,237.00	223.69	149.17	158.55	531.41	10.15	1.65	4.27	
Ballia	2,981.00	0.00	0.14	20.90	21.04	0.71	-3.45	0.00	
Balrampur	3,349.00	293.49	155.24	106.92	555.65	16.59	11.04	7.58	
Banda	4,408.00	0.00	50.92	50.41	101.33	2.30	-2.69	2.05	
Bara Banki	4,402.00	3.58	5.71	94.70	103.99	2.36	1.99	3.98	
Bareilly	4,120.43	0.00	6.83	32.24	39.07	0.95	-5.44	0.00	
Basti	2,688.00	0.15	5.14	33.62	38.91	1.45	8.02	0.04	
Bhadohi/ Sant Ravidas Nagar	1,015.00	0.00	0.28	4.94	5.22	0.51	0.00	0.00	
Bijnor	4,561.15	38.65	212.03	167.31	417.99	9.16	13.53	5.49	
Budaun	4,378.05	0.00	4.75	23.15	27.90	0.64	-2.81	6.36	
Bulandshahr	3,431.04	0.00	42.61	98.92	141.53	4.12	5.71	0.13	
Chandauli	2,541.00	7.69	183.17	358.64	549.50	21.63	-0.81	1.85	
Chitrakoot	3,216.00	80.53	314.81	241.22	636.56	19.79	5.86	33.12	
Deoria	2,540.00	0.00	1.13	19.19	20.32	0.80	4.78	0.00	
Etah	2,490.43	0.00	0.35	20.47	20.82	0.84	-3.15	0.08	
Etawah	2,310.58	0.00	63.20	223.59	286.79	12.41	28.84	43.97	
Farrukhabad	2,181.07	0.00	14.05	36.44	50.49	2.31	0.71	1.63	
Fatehpur	4,169.00	0.00	19.24	37.77	57.01	1.37	-0.05	2.38	
Firozabad	2,360.82	0.00	4.44	56.53	60.97	2.58	2.12	24.10	

बैठक

जिलाधिकारी, महोदय, आगरा की अध्यक्षता में जिला पर्यावरण समिति/जिला वृक्षारोपण समिति/जिला गंगा समिति/जिला वेटलैण्ड समिति की बैठक दिनांक 03.09.2025 को अपरान्ह 12.00 बजे कलैक्ट्रेट सभागार, आगरा में आयोजित की जायेगी।

प्रभागीय निदेशक,  
सामाजिक वानिकी प्रभाग,  
आगरा।

## कार्यालय प्रभागीय निदेशक, सामाजिकवानिकी प्रभाग, आगरा

पत्रांक 1221

/29-1


आगरा,

दिनांक, 02.09.2025

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. पुलिस आयुक्त, कमिश्नरेट-आगरा।
2. जिलाधिकारी महोदय को अवलोकनार्थ प्रेषित।
3. डी0आर0एम0 रेलवे, आगरा कैंट।
4. उपाध्यक्ष, आगरा विकास प्राधिकरण, आगरा।
5. नगर आयुक्त नगर निगम, आगरा।
6. मुख्य विकास अधिकारी, आगरा।
7. अपर जिलाधिकारी, (वि0/रा0) आगरा (नोडल नगरनिकाय)
8. अपर जिलाधिकारी, (प्रशासन) आगरा (नोडल राजस्व)
9. अपर जिलाधिकारी, नमामि गंगे, आगरा।
10. मुख्य चिकित्सा अधिकारी, आगरा।
11. सी0ई0ओ0 छावनी बोर्ड, आगरा
12. उप श्रमायुक्त, आगरा।
13. उपायुक्त (श्रम रोजगार), संयुक्त जिला कार्यक्रम समन्वयक, आगरा।
14. मुख्य पशु चिकित्साअधिकारी, आगरा
15. जिला उद्यान अधिकारी, आगरा।
16. क्षेत्रीय उच्च शिक्षाअधिकारी, आगरा।
17. जिला विद्यालय निरीक्षक, आगरा।
18. जिला बेसिक शिक्षा अधिकारी, आगरा।
19. जिला प्राविधिक शिक्षा अधिकारी, आगरा (प्रधानाचार्य, राजकीय चर्मसंस्थान, आगरा)
20. उपायुक्त जिला उद्योग एवं उद्यम प्रोत्साहन केन्द्र, आगरा।
21. अधिशासी अभियन्ता, निर्माण खण्ड द्वितीय, उ0प्र0 जल निगम (नगरीय), आगरा।
22. मुख्य परियोजना प्रबन्धक, उ0प्र0 राज्य सेतु निगम लि0, आगरा।
23. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, आगरा।
24. जिला पंचायत राज अधिकारी, आगरा
25. उप निदेशक कृषि, आगरा।
26. जिला विकास अधिकारी, आगरा।

27. जिला अर्थ एवं संख्याधिकारी, आगरा।
28. अधिशासी अभियन्ता जल निगम, आगरा (ग्रामीण )।
29. अधिशासी अभियन्ता जल निगम आगरा (शहरी)।
30. अधिशासी अभियन्ता, प्रान्तीय खण्ड, लोक निर्माण विभाग, आगरा।
31. अधिशासी अभियन्ता, लोअर खण्ड, आगरा नहर, आगरा
32. अधिशासी अभियन्ता, लघु सिंचाई खण्ड, आगरा
33. अधिशासी अभियन्ता, यूपीडा, आगरा
34. महाप्रबन्धक, टोरेन्ट पावर लि० आगरा।
35. जिला मत्स्य अधिकारी, आगरा।
36. रेशम विकास अधिकारी, आगरा।
37. अपर पुलिस उपायुक्त (यातायात), आगरा
38. सम्भागीय परिवहन अधिकारी, आगरा
39. मुख्य कार्यकारी अधिकारी, आगरा स्मार्ट सिटी प्रोजेक्ट, आगरा।
40. क्षेत्रीय प्रबन्धक, यू०पी०एस०आई०डी०सी०, आगरा
41. जिला खनन अधिकारी, आगरा।
42. महा प्रबन्धक, जिला उद्योग केन्द्र, आगरा।
43. प्रोजेक्ट डायरेक्टर, मेट्रो रेल कार्पोरेशन, आगरा।
44. समस्त अधिशासी अधिकारी, नगर पालिका / नगरपंचायत, आगरा।
45. सहायक निबन्धक, सहकारिता, आगरा।
46. परियोजना निदेशक, एन०एच०ए०आई० आगरा
47. श्री जितेन्द्र शर्मा, मुख्य कार्यकारी अधिकारी, जे०आर०आर० मैनेजमेन्ट प्रा०लि०, संयुक्त जैव चिकित्सा व्यवस्था, आगरा।
48. जिला युवा अधिकारी, नेहरू युवाकेन्द्र, आगरा।
49. सचिव, आगरा डवलपमेन्ट फाउण्डेशन, आगरा।
50. सचिव, टर्टिल सर्वाइवल एलाइन्स, आगरा।
51. सचिव, स्पीहा, आगरा।
52. परियोजना प्रबन्धक, यमुना प्रदूषण नियंत्रण इकाई, आगरा।
53. श्री दीपक ढल निवासी कमलानगर, आगरा।
54. श्री विश्वजीत सिंह निवासी मोहल्ला ठाकुरान, एत्मादपुर, आगरा।
55. निदेशक, राष्ट्रीय जालमा कुष्ठ रोग संस्थान, आगरा।
56. अपर मुख्य अधिकारी, जिला पंचायत, आगरा।
57. क्षेत्रीय प्रबन्धक, उत्तर प्रदेश परिवहन निगम, आगरा।

  
 प्रभागीय निदेशक,  
 सामाजिक वानिकी प्रभाग,  
 आगरा।